NOTES OF THE REGISTRY

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ORDERS OF THE TRIBUNAL

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Mr. N. P. Pontray, Lol. Compol tos) the Applicant and Mr. S. K. Ojher, Lol. Standing compel are present.

to M.A. NO. 197/05 which was tiled by the course tis the Applicant.

Time allowed.
The case is adjourned to 24/08/06.

menter (solum)

Order dated: 24.08.2006

Heard Mr. N.R.Routray, Ld. Counsel for the Applicant and Mr. S.K.Ojha, Ld. Additional Standing Counsel for the Respondents.

Ld. Standing Counsel undertakes to comply with the order of this Tribunal dated 02.05.2003 within three months.

M.A. 197/05 filed by the Applicant for compliance of the order dated 02.05.2003 is disposed of with direction to implement the order of this Tribunal dated 2.5.03 within three months by the appropriate authorites.

Member (Admn.